

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3809/2021

(Arising out of impugned final judgment and order dated 11-12-2020 in RP No. 1984/2015 passed by the National Consumers Disputes Redressal Commission, New Delhi)

UNITED INDIA INSURANCE CO. LTD.

Petitioner(s)

VERSUS

SUSHIL KUMAR GODARA

Respondent(s)

(Ms. Gauri Puri, Advocate to assist the Court as Amicus Curiae.  
IA No. 30992/2021 - EXEMPTION FROM FILING AFFIDAVIT)

Date : 15-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT  
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Amit Kumar Singh, AOR  
Mrs. K. Enatoli Sema, Adv.  
Ms. Chubalemla Chang, Adv.

For Respondent(s) Ms Gauri Puri, Adv. (AC)

UPON hearing the counsel the Court made the following  
O R D E R

Leave granted.

Heard Mr. Amit Kumar Singh, learned advocate in support of the appeal and Ms. Gauri Puri, learned Amicus Curiae who appeared on behalf of respondent at the request of the Court.

Order reserved.

(INDU MARWAH)  
COURT MASTER (SH)

(VIRENDER SINGH)  
BRANCH OFFICER